219 Oral Answers

अो नवाब तिङ् चौहान : दूसरी पंच-वर्षीय योजना की ग्रवधि में कितने गांवों में विजली लग जायेगी ?

SHRI S. K. PATIL: The information at my disposal, Sir, is that out of 54 villages the electrification of the first 26 villages is to be covered under the first phase of the scheme at an estimated cost of Rs. 12-3 lakhs.

श्री नवात्र सिंह चौहान : इन गांवों को बिजली-लाइट, रोशनी के लिये मिलेगी या अपने छोटे मोटे उद्योग चलाने के लिये भी मिलेगी ?

अो एत॰ के॰ पाटिल : वह तो रोशनी और छोटे मोटे उद्योग के लिये ही है। लेकिन वह काम स्टेट गवनंमेंट का है । उनके इलेक्ट्रिसिटी बोर्ड के जरिये वह होता है, जिसके ऊपर हमारा कुछ काब नहीं है।

SURVEY REPORT OF THE DUGARPUR-BANSWADA-RATLAM RAILWAY LINE

•45. DR. RAGHUBIR SINH: Will the Minister of RAILWAYS be pleased to state:

(a) whether Govermnent have received the survey report of the Dugar-pur-Banswada-Ratlam railway line; and

(b) if so, when the report will be taken up for consideration by Government?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): >>> Not yet.

(b) The report will be examined after it is received but this line has not been included in the 842 miles of new lines approved by the Planning Commission for construction during the Second Five Year Plan period.

DR. RAGHUBIR SINH: May I know, Sir, by what time this survey report is expected?

to Questions

SHRI SHAH NAWAZ KHAN: By October 1957.

OFF-LOADING OP INDIAN PASSENGERS AT THE PALAM AIRPORT BY A CERTAIN AIRLINE

•46. DR. RAGHUBIR SINH: Will the Minister of TRANSPORT AND COM-MUNICATIONS be pleased to state:

(a) what are the details of the incident that occurred at the Palam Airport on May 25, 1957, when some Indian passengers were not allowed by a certain airline to board their plane;

(b) what steps have so far been taken by Government in this matter; and

(c) whether the airline concerned have since given any explanation in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI HUMAYUN KABIR): (a) to (c). A statement is laid on the Table of the Sabha.

STATEMENT

A report was published in some daily newspapers on the 4th and 5th of June 1957 that an Indian lady and her children had not been allowed to travel by Air France service on which they were duly booked. Enquiries were immediately instituted by tha Director General of Civil Aviation from the airport authorities and Air France.

These enquiries indicate that on 24th May 1957, passages were booked for London for Shrimati Chanan Kaur